

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3155  
ANSWERED ON:20.03.2008  
PLAN FOR AIRCRAFT ACCIDENT VICTIMS  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India proposes to have an effective disaster management and family assistance plan for the aircraft accident victims;
- (b) if so, the details thereof alongwith the areas of India`s (both Indian Airlines and Air India) operations proposed to be covered thereby;
- (c) whether the arrangement is proposed to be entrusted to a private firm; and
- (d) if so, the details thereof and the conditions attached therewith?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) Both erstwhile Air India(AI) and Indian Airlines(IA) have a detailed Emergency Response and Family Assistance Plan for addressing the needs of the passengers,passengers` families and other victims & their families in the event of an aircraft accident.
- (b): A comprehensive Emergency Management Manual has been developed and issued by Air India, which shall be the field document for reference of all the Departments/Divisions/Sections and Stations whenever emergency needs to be managed.
- (c) and (d): Air India has an agreement with M/s Kenyon International Emergency Services of USA for providing disaster management services and search,recovery and disposition of personal effects and remains on behalf of Air India/Air India express.Kenyon will also provide on site (disaster human services) family assistance services and logistics support as well as liaison with the United States National Transportation Safety Board and other relevant US agencies on behalf of Air India /Air India Express in the event of an accident in the US, Caribbean or Canada or involving US citizens.